



By Speed Post/E-Mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-06/2018/2783/A Dated Guwahati, the 22th May, 2019.

From :- Shri Robin Phukan,  
Registrar General,  
Gauhati High Court,  
Guwahati.

To,  
The District & Sessions Judge,  
Nagaon.

Sub:- **Prayer of Smti. Munmun B. Sarma, Chief Judicial  
Magistrate, Nagaon to visit abroad.**

Ref:- Your letter Nos. .DJN/2611 dated 02.05.2019 and DJN/3001 dated  
15.05.2019.

Madam,

With reference to the above, I am directed to inform you that,  
Smti Munmun B Sarma, Chief Judicial Magistrate, Nagaon, has been allowed to  
visit Singapore and Malaysia w.e.f. 05.10.2019 to 13.10.2019, as prayed for.

Smti. Sarma may be informed accordingly.

Yours faithfully,

*Sd/-*

**REGISTRAR GENERAL**

NO.HC.VII-06/2018/2784-2785/A dated 22.05.2019  
Copy to :-

1. Smti. Munmun B. Sarma, Chief Judicial Magistrate, Nagaon for  
information with reference to her letters dated 02.05.2019 and  
15.05.2019.
- ✓ 2. The System Analyst, Gauhati High Court, Guwahati for information  
and necessary action.

*Sd/-*  
**REGISTRAR GENERAL**

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